GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 764
TO BE ANSWERED ON 08.02.2022

CONCEALMNET OF COVID-19 DEATHS

764. SHRI VISHAMBHAR PRASAD NISHAD:
SMT. CHHAYA VERMA:
CH. SUKHRAM SINGH YADAV:
SHRI RAM NATH THAKUR:

Will the Minister of HEALTH & FAMILY WELFARE be pleased to state:

(a) Whether number of deaths due to COVID-19 has been concealed by the State Government: If not, the reasons thereof;
(b) If so, the details thereof, State-wise;
(c) Whether some States have revised the death figures nine times the deaths reported by respective States earlier;
(d) If so, the details thereof, State-wise; and
(e) Whether Government would conduct fresh survey by Central agencies in this regard to ascertain the real number of deaths?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE
(DR BHARATI PRAVIN PAWAR)

(a) to (e): Detailed guidelines for reporting of deaths have been issued by Union Health Ministry to all States/UTs. Accordingly, all States/UTs report cases and deaths to Union Health Ministry on a regular basis.

ICMR on 10th May 2020 issued 'Guidance for appropriate recording of COVID-19 related deaths in India' (Available at: https://www.icmr.gov.in/pdf/covid/techdoc/Guidance_appropriate_recording_of_related_deaths_India.pdf).

Health is a State subject. It has been noted that some of States based on reconciliation of mortality data and claims raised by legal heirs/family have also revised the reported COVID-19 deaths.

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